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ITEM NO.90

REGISTRAR COURT.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7167 OF 2012
BEFORE THE REGISTRAR SUNIL THOMAS

M/S THE INDURE P.LTD.,GHAZIABAD

Appellant (s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

Date: 10/05/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Counsel for the appellant granted time for remitting process fee
and spare copy of the pleadings for issuing N.L.P.A. Await.
List the matter on 14.8.2013.

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|s

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|(SUNIL THOMAS)
|Registrar

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